

18.02 hrs.

THE TEA (AMENDMENT) BILL*

The Deputy Minister in the Ministry of Commerce (Shri Shaif Qureshi): Sir, I beg to move for leave to introduce a Bill further to amend the Tea Act, 1953.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Tea Act, 1953."

The motion was adopted.

Shri Shaif Qureshi: I introduce the Bill.

18.04 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Monday, June 12, 1987/Jyaistha 22, 1889 (Saka).

*Published in Gazette of India Extraordinary, Part II, section 2, dated 9-5-67.

†Introduced with the recommendation of the President.